की रिपोर्ट में जो इण्डस्ट्रियल लाइसेंस की शर्तें हैं उसमें आई-डी पी०एल कैनेलाइज्ड बल्क ड्रग्ज और इम्पोर्टेड ड्रग्ज का प्रयोग करने की आज्ञा नहीं है ? अगर नहीं तो आई०डी०पी०एल के हक में एडहाक फैसला क्यों किया जाता है ? एक कम्पनी का कोटा 5 टन से घटा कर 1 टन और दूसरी कम्पनी का कोटा 2400 के जी से बढ़ाकर 8 टन कर दिया गया ।

श्री हेमवती नन्दन बहुगुणा : मान्यवर, जहां तक आई०डी०पी०एल० का सम्बन्ध है, इन दोनों दवाइयों की बाजार में कमी को पूरा करने के लिए हमने पब्लिक सेक्टर को दिया, किसी प्राइवेट सेक्टर को नहीं दिया और यह गवर्नमेंट की रेंजीडुयेरी पावर्स में होता है कि वह यह देखे कि जनहित में क्या करना वाजिब है । इस चीज को देखते हुए मैं कह सकता हूं कि जनहित में जो कुछ हमने किया, वह ठीक किया । अगर प्राइवेट सेक्टर में दिया होता, तो गलती हो सकती थी और यह कहा जा सकता था कि किसी मतलब से यह किया है और यह जनहित में नहीं था । जहां तक कम देने का सवाल है, किस कम्पनी को कितना कम मिला है, अगर उसका नाम बता दे, तो मैं इस के बारे में बता सकता हूं ।

NCC Training in Higher Secondary Schools

+

*746. SHRI A SUNNA SAHIB.
SHRI HALIMUDDIN AHMED

Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state·

(a) what is the duration of NCC Training in Higher Secondary Schools,

(b) whether camping is an essential part of it; and

(c) if so, whether all the cadets compulsorily attend it, if not, why it is so?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE, AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH) : (a) to (c). Under the NCC Rules, a Junior Division cadet in a School is liable to undergo a minimum service training of 65 hours in a year. He is also liable to attend the Annual Training Camp of 10 days' duration during the training year. However, due to financial constraints, the requirement about camp attendance has not been rigidly enforced.

SHRI A SUNNA SAHIB: It has been stated that under the N. C C. Rules, a Junior Division cadet in a School is liable to undergo a minimum service training of 65 hours in a year. He is also liable to attend the Annual Training Camp of 10 days' duration during the training year. Will the Deputy Prime Minister and Minister of Defence come forward to see that the annual camp is made compulsory so that the students who are undergoing training may get proper training Will it be made necessary for all the cadets to attend the camp? Will both the things camping and training be made necessary and compulsory?

PROF. SHER SINGH: Due to the financial constraints it has not been possible for us to do it. Even now the Central Government is spending about Rs 65 lakhs a year on an average and the same amount is spent by the State Governments. They share on 50:50 basis. This much money is at our disposal. Within that money we have to organise these camps.

SHRI A. SUNNA SAHIB: The Junior Officers are not paid salary. They are paid honorarium to the tune of Rs 50.00 Will this honorarium be increase? Certain cadets have outstanding performance. Will the Minister come forward to see that

out of the Boys Fund some allotment is given to encourage the boys who are doing wonderfully well, and also to the officers who are instructing exceptionally well in the camp?

PROF. SHER SINGH: Last year the Deputy Prime Minister and the Minister of Defence gave direction that the Committee should be appointed to go into the question of diverting some fund from other items for the attendance of camps That Committee is going into this question May be, out of that money if we could provide for some more people to attend the camp that will be done

श्री फिरंगी प्रसाद: मैं आपके माध्यम से मंत्री जी से यह जानना चाहता हूं कि एन०सी० सी० के प्रशिक्षण में जो जाते है उनके शारीरिक ह्रास को रोकने के लिए जो जलपान दिया जाता है और उनकी वर्दियों के लिए जो राशि निश्चित की गई है, यह शिकायत मिली है कि सरकार से जो उनके लिए निर्धारित है, उतनी मात्रा में उनको नहीं मिलता है, क्या इसकी जानकारी मंत्री जी को है और क्या मंत्री जी इस विषय में यह भी बताएंगे कि इसके लिए कोई जांच होती है या नहीं या सिर्फ सम्बन्धित अधिकारियों के ऊपर ही सारी चीज निर्भर करती है ?

प्रो० शेर सिंह : अभी तक इस ढंग की कोई शिकायत हमारे पास नहीं आई है। मैं आपको बताऊं कि एक कैडेट के पीछे जो सीनियर विंग है, उस में 37 रुपये भारत सरकार खर्च करती है और जो जूनियर विंग है, उसके लिए 28 रुपये हैं। यह रकम निश्चित की गई है और इसके अन्दर गड़बड़ी की कोई बात हमारे सामने नहीं आई है।

SHRI P. M. SAYEED: The washing allowance given to the cadets is so meagre that the cadets appear shabby and it affects adversely the smart turnout. I was myself associated with the cadets and I know personally how difficult it was for us to maintain cleanliness because of the meagre amount that is given to the cadets. In view of this, will the Government look into this aspect and increase the washing allowance of the cadets?

PROF SHER SINGH: It will be examined

Drinking Scenes in Films

*749 SHRI S S SOMANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that some times the drinking scenes in the films do not create good impression and look ugly also, and

(b) if so, the details regarding the guidelines, if any, which have been issued in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Depiction of drinking scenes occurs in films as a part of the theme of the story However, the guidelines issued under the Cinematograph Act, 1952 *inter alia* provide that the Board of Film Censors has to ensure that scenes which have the effect of justifying or glorifying drinking are not shown

श्री एस० एस० सोमानी : अध्यक्ष, महोदय, मद्य निषेध वर्तमान सरकार की नीति है। इसके लिए बड़ी बड़ी बातें की जा रही है। लाखों रुपए इसके लिए खर्च किये जा रहे है। परन्तु इसके लिए प्रेरणा या दुष्प्रेरणा देने वाले साधनों की ओर हमारी सरकार का ध्यान बहुत कम है। शराब बंदी की बात करते है और ठेका प्रणाली के माध्यम से नई नई दुकाने खोलते है। शुद्ध और अच्छी शराब के विज्ञापन दिए जाते है। फिल्मों में भी वही स्थिति है। मैं यह पूछना चाहता हूं कि क्या मद्य निषेध की नीति के विपरीत चलचित्रों को भविष्य में प्रतिबन्धित कर दिया